## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 68, 69, 70, 71 and 72/2017 and IA 92, 93/2017 with C.P. No. 15/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company:

Power Finance Corporation Ltd.

V/s.

Shree Maheshwari Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act:

10 Dr. P. Advair

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Stir Keyoor Balesti	Pcs	R-10	hadau.
2. Vm-esh ved	PCS	R-3689	
3. Ankus Sood	Adrocati	2-3	Dush H. Veel
4. & U.K. Chaudha	7 40 1		La de la companya della companya del
4 & U.K. Chaudha 5 & PK Muttai	Ad Held	MADOUS	
6. En Ashish Ved Warin Pahwa, & Thankkarland	Rose, Danse		
8- Amnita Joshi, Si & Pulkit Sukharan	ddha Pamech rani Ad	R-2-43 Nocates	Month
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## **ORDER**

Learned Senior Advocate Mr. U K Chaudhary with Learned Advocate Mr. P K Mittal with Learned PCS Mr. Ashish Doshi present for Petitioners.

Learned Advocate Mr. Navin Pahwa present for Respondent no. 1. Learned Advocate Ms. Amrita Joshi present for Respondents no. 2 and 3. Learned Advocate Mr. Umesh Ved present for Respondents no. 3, 6, 8 and 9. Learned Advocate Mr. Ankur Sood present for Respondent no. 3. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 10. Learned Advocate Mr. A R Gupta present for Respondent no. 7. Learned Advocate Ms. Poonam Advani present for Respondent no. 2.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent no. 3 in part.

For further arguments of Learned Counsel for Respondent no. 3.

List the matter on 30.05.2017 for continuation of arguments of Respondents and for reply arguments of Petitioner.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of May, 2017.